

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 10- IA/269(AHM) 2024
In
C.P.(IB)/251(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Zep Infratech Ltd. Through RP Nimai Gautam Shah
V/s
Gabriel Ventures India Private Limited

.....Applicant

.....Respondent

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Adv.
For the Respondent :

ORDER

IA/269(AHM) 2024

This is the Report of Constitution of CoC of Original Corporate Debtor being M/s. Gabriel Ventures India Private Limited filed by the Counsel for the applicant. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/269(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)